

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SRINAGAR

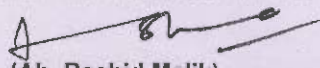
ORDER NO 69
DATED 20-05-2019

Consequent upon promotion of Orderlies to the posts of Process Servers vide this Office Order No 64 dated 16-05-2019 following transfers and postings of inferior staff are hereby made in the interest of administration:

1. Sh. Suhail Ahmad Najar, Orderly, in the Court of Pr. District & Sessions Judge, Srinagar, upon his promotion as Process Server is posted as Process Server in the same Court against available vacancy.
2. Sh. Nazim Altaf Shah, Orderly, in the Court of Cantonment Magistrate, Srinagar upon his promotion as Process Server is transferred and posted as Process Server in the Court of 3rd Addl. District & Sessions Judge, Srinagar vice ~~MUSHTAQ AHMAD BHAT~~.
3. Sh. Ishfaq Ahmad Dar, Orderly, in the Court of Addl. District Judge Bank Cases, Srinagar upon his promotion as Process Server is posted as Process Server in the same Court against available vacancy.
4. Sh. Basharat Yousuf Wani, Orderly, in the Court of Addl. Mobile Magistrate Panthachowk, Srinagar upon his promotion as Process Server is transferred and posted as Process Server in the Court of Pr. District & Sessions Judge, Srinagar (Record Section) Sadder Court Lalchowk, Srinagar against available vacancy.
5. Sh. Bashir Ahmad Bhat, Process Server, in the Court of Municipal Magistrate, Srinagar is transferred and posted as Process Server in the Court of Chief Judicial Magistrate, Srinagar vice Sh. Mehraj-ud-Din ~~LONE~~.
6. Sh. Mehraj-ud-Din Lone, Process Server, in the Court of Chief Judicial Magistrate, Srinagar is transferred and posted as Process Server in the Court of 3rd Addl. Munsiff, Srinagar against available vacancy.
7. Sh. Naseer Ahmad Wadoo, Process Server, in the Court of Pr. District & Sessions Judge, Srinagar (Tamilat Section) and Sh. Rouf Ahmad Beigh Process Server in the Court of 2nd Addl. District & Sessions Judge, Srinagar shall swap their place of postings.
8. Sh. Mushtaq Ahmad Bhat, Process Server, in the Court of 3rd Addl. District & Sessions Judge, Srinagar is transferred and posted as Process Server in the Court of Pr. District & Sessions Judge, Srinagar (Tamilat Section) vice Sh. Gh. Rasool Mir.
9. Sh. Gh. Rasool Mir, Process Server, in the Court of Pr. District & Sessions Judge, Srinagar (Tamilat Section) is transferred and posted as Process Server in the Court of Municipal Magistrate, Srinagar against available vacancy.
10. Ms. Andleep Zehra, Process Server, in the Court of Addl. District & Sessions Judge, Srinagar is transferred and posted in the Court of Addl. District Judge Bank Cases, Srinagar against available vacancy.
11. Ms. Shafiqa Akhter, Process Server, in the Court of Pr. District & Sessions Judge, Srinagar (Tamilat Section) and Ms. Fatima Tabasum Process Server in the Court of Judge Small Causes, Srinagar shall swap their place of postings.
12. Sh. Farooq Ahmad Bhat, Process Server, in the Court of Munsiff Sub- Registrar, Srinagar is transferred and posted as Process Server in the Court of 1st Addl. District & Sessions Judge, Srinagar vice Faizan Ahmad.

13. Sh. Faizan Khan, Process Server, in the Court of Ist Addl. District & Sessions Judge, Srinagar is transferred and posted as Process Server in the Court of Munsiff Sub-Registrar, Srinagar against available vacancy.
14. Sh. Bilal Ahmad Wani, Jamadar, in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as Jamadar in the Court of Addl. District & Sessions Judge, Srinagar vice Pervaiz Ahmad Bhat.
15. Sh. Pervaiz Ahmad Bhat, Jamadar, in the Court of Addl. District & Sessions Judge, Srinagar is transferred and posted as Jamadar in the Court of Pr. District & Sessions Judge, Srinagar against available vacancy.
16. Sh. Aijaz Ahmad Mir Orderly in the Court of Pr. District & Sessions Judge, Srinagar is transferred and posted as Orderly in the Court of Addl. Mobile Magistrate Panthachowk, Srinagar against available vacancy.
17. Sh. Munshi Shabir Ahmad, Orderly, in the Court of Sub-Judge Spl. Mobile Magistrate, Srinagar is transferred and posted as orderly in the Court of Pr. District & Sessions Judge, Srinagar (Tamilat Section) against available vacancy.
18. Sh. Imtiyaz Ahmad Bhat, Orderly, in the Court of Addl. Mobile Magistrate Traffic, Srinagar is transferred and posted as Orderly in the Court of Judge Small Causes, Srinagar against available vacancy and is attached in the Court of Addl. Mobile Magistrate Traffic, Srinagar till further orders.

Note: All the Presiding Officers are directed to relieve the transferees within a period of five days from the date of issuance of this order and report compliance.


 (Ab. Rashid Malik)
 Pr. District & Sessions Judge
 Srinagar

No. 872/97/PDJS/Adm-19

Date 20-5-19

Copy to:

1. Addl. District & Sessions Judge, Srinagar.
2. Ist Addl. District & Sessions Judge, Srinagar.
3. 2nd. Addl. District & Sessions Judge, Srinagar.
4. 3rd. Addl. District & Sessions Judge, Srinagar.
5. Addl. District Judge Bank Cases, Srinagar.
6. Chief Judicial Magistrate, Srinagar.
7. Judge Small Causes, Srinagar.
8. Municipal Magistrate, Srinagar.
9. Sub-Judge Spl. Mobile Magistrate, Srinagar.
10. Add. Mobile Magistrate Traffic, Srinagar.
11. 3rd. Addl. Munsiff, Srinagar.
12. Munsiff Sub- Registrar, Srinagar.
13. Addl. Mobile Magistrate Panthachowk, Srinagar.
14. Cantonment Magistrate, Srinagar.
- for information and compliance.
15. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey,
(Administrative Judge District Srinagar)
High Court of J&K, Srinagar for information of His Lordship.
16. System Officer e-court for uploading the order on court website.


 (M.Y. Farooq)
 (Administrative Officer)